

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.09.2015									30.09.2015
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8320	0	0	54	54	0	0	13	13	8361
2	CIVIL SECOND APPEAL	4098	0	0	32	32	0	0	27	27	4103
3	EXECUTION FIRST APPEAL	42	0	0	1	1	0	0	0	0	43
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC. APPEAL	24685	0	17	348	365	0	6	99	105	24945
6	CIVIL REVISION	357	0	0	20	20	0	0	5	5	372
7	CIVIL REVIEW	771	0	25	9	34	0	11	17	28	777
8	INCOME TAX REFERENCE	56	0	0	0	0	0	1	0	1	55
9	OTHER TAX REFERENCE	235	0	7	0	7	0	4	0	4	238
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	22	0	0	0	0	0	0	0	0	22
12	INCOME TAX APPEAL	2999	0	19	0	19	0	17	0	17	3001
13	WEALTH TAX APPEAL	49	0	1	0	1	0	0	0	0	50
14	SALES TAX REVISION	1074	0	0	0	0	0	0	23	23	1051
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	125	0	0	3	3	0	0	5	5	123
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	36	0	0	4	4	0	0	3	3	37
19	COMPANY APPLICATION	184	0	0	8	8	0	0	6	6	186
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	47	0	0	0	0	0	0	0	0	47
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	61	0	4	0	4	0	5	0	5	60
24	SPECIAL APPEAL (WRITS)	3647	0	123	0	123	0	198	0	198	3572
25	CIVIL CONTEMPT	3291	0	4	91	95	0	11	291	302	3084
26	CIVIL WRITS	52744	0	511	1932	2443	0	277	2100	2377	52810
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	679	0	0	1	1	0	0	0	0	680
	TOTAL (A)	103540	0	711	2503	3214	0	530	2589	3119	103635
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	0	0	0	0	0	0	0	0	0	0
2	CRIMINAL APPEAL	18311	0	30	149	179	0	26	55	81	18409
3	CRIMINAL REVISION	5603	0	0	177	177	0	0	492	492	5288
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	6562	0	0	656	656	0	100	258	358	6860
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1250	0	0	1737	1737	0	0	1057	1057	1930
6	CRIMINAL CONTEMPT	26	0	0	1	1	0	1	0	1	26
7	CRIMINAL REFERENCE	2	0	0	0	0	0	0	1	1	1
8	HABEAS CORPUS	94	0	20	0	20	0	15	0	15	99
9	CRIMINAL LEAVE TO APPEAL	633	0	6	60	66	0	1	86	87	612
10	CRIMINAL WRITS	276	0	0	28	28	0	0	31	31	273
	TOTAL (B)	32757	0	56	2808	2864	0	143	1980	2123	33498
	TOTAL (A+B)	136297	0	767	5311	6078	0	673	4569	5242	137133
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	235	0	0	1	1	0	0	16	16	220
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	102	0	0	14	14	0	0	9	9	107
4	CRIMINAL TRANSFER	68	0	0	8	8	0	0	15	15	61
	TOTAL (C)	406	0	0	23	23	0	0	40	40	389
	GRAND TOTAL (A+B+C)	136703	0	767	5334	6101	0	673	4609	5282	137522